

107

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB)No. 340/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Progility Technologies Pvt Ltd. -Vs-OHIO Cardiology Associates India Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Auddy

Progility

Rahul Auddy  
29/11/17

2. Sekher Mondal  
Ashish Dey

OHIO

Ashish Dey  
29.11.2017

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor informed that in this case Hon'ble Supreme Court has stayed order dated 26/07/2017 in **Special Leave to Appeal (C) No(s). 25124/2017.**

List on 02/01/2018 for further order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)



For Lakshmi Float Glass Ltd.

Bawa Float Glass Ltd.

For State Bank of India

Puja Agarwal,

Advocate.

Somnath

Mukherjee

Delhi